

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA/1442/2021 In C.P. (IB)/283(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

NAME OF THE PARTIES: Mrs. Gutta Anuradha
V/s
Unity Appliances Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Chaitanya Nikte appeared for the Applicant. Adv. Madhavi Nalluri appeared for the Respondent No. 1. Adv. Ishani Khanwilkar and Adv. Joshua Borges i/b Adv. Aniruth Purusothaman appeared for the Respondent No. 2. At the request of the parties, list the matter on **07.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

16.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)